


NAME OF THE CORPORATE DEBTOR : FASHION EQUATION PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP 28.04.22

List of claims as on :15.09.2022

List of Operational Creditors - Govt dues

S.No.	Particulars	Department	Government
I	Details of claimant	Incometax	PF
II	Details of claims received		
	Date of receipt	02.07.2022	24.08.2022
	Amount claimed (Rs.)	492262	766772
III	Details of claims admitted		
	Amount of claim admitted(Rs.)	425360	396903
	Nature of claim	arrears	PF arrears with penal damages and interest
	Amount covered by lien or attachment pending disposal	NIL	NIL
	Whether lien/attachment removed Yes or No	NA	NA
	% of share in total amount of claims admitted	NA	NA
IV	Amount of contingent claims	NIL	NIL
V	Amount of any mutual dues that may be set off	NIL	NIL
VI	Amount of claims rejected in Rs.	66902	369869
VII	Amount of claims under verification	NIL	
VIII	Remarks if any	NIL	email sent for waiver of penal damages and interest on 22.09.2022 and PF Dept replied that their Board only can decide.


CS SATYADEVIKA
COMPANY SECRETARY AND INSOLVENCY PROFESSIONAL
C.P.NO: 2307/IBBI/PA-002/IP-N00071/2017-18/10205
CS SATYADEVIKALAMORI
COMPANY SECRETARY & INSOLVENCY PROFESSIONAL
C.P.NO.2307/IBBI/PA-002/IP-N00071/2017-18/10205
23, LAKE AREA, 3rd CROSS STREET
NINIGAMBAKKAM, CHENNAI-600 034.

